Central Administrative Tribunal, Principal Bench

C.P.No.21/97 in O.A.No.2399/95

Hon'ble Shri Justice K.M.Agarwal, Chairman Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this 11th day of February, 1997

- 1. Anil Kumar, s/o Shri Ishwar Singh E-100, Krishna Vihar, Delhi.
- 2. Yogesh Kumar, s/o Shri Kawarpal Singh House No.27/19, Railway Colony Kishan Ganj, Delhi.
- .3. Gopal Dutt s/o Shri Jagdish Prashad House No.57-C, DDA Flats Mansarowar Park, Delhi.
  - 4. Satpal Walmik s/o Shri Karan Singh Block - 4, Q. No.170, Mir Dard Lane MAMC Campus, New Delhi.

... Petitionors

(By Shri Anil Mittal, Advocate)

٧s.

- 1. Shri Ramesh Chandra Principal Secretary(Med.) Delhi Govt., 5, Shyam Nath Marg Delhi - 54.
- 2. Shri S.K.Khanna Director, G.B.Pant Hospital Jawhar Lal Nehru Marg New Delhi - 110 002.

... Respondents

O R D E R(Oral)

Hon'ble Shri Justice K.M.Agarwal, Chairman

The learned counsel for the Petitioners wants to withdraw this Contempt Petition. He is permitted to do so. He will be at liberty to file an application for contempt, if any, contempt is really committed by the respondents hereafter as apprehended by the Petitioners.

> Kn (K.M.AGARWAL) CHAIRMAN

/rao/

